

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1657  
ANSWERED ON:22.08.2012  
MODERNISATION OF CVC  
Tanwar Shri Ashok

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the steps the Government has taken to modernize the Central Vigilance Commission (CVC);
- (b) whether the Government has any knowledge exchange programmes of CVC personnel with other countries; and
- (c) if so, the details thereof?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

(a): The Central Vigilance Commission (CVC) has initiated computerization and IT enabling of Core Processes in 2010 which has now been implemented. The aim of the application is to provide value addition through better tracking, monitoring and storage of information. All complaints received in the Commission are presently being handled electronically through this software.

Further, administrative approval has also been given to CPWD for Rs.57.8 lakhs for modular work stations in the Commission.

(b) & (C): The CVC received a delegation from Kenya in March 2011, followed by delegation from Indonesia in November 2011. The purpose of the visit of the two delegations was "Knowledge Sharing" with the Central Vigilance Commission in the area of Anti-Corruption.

A delegation of the CVC led by Shri J. M. Garg, Vigilance Commissioner, visited China on the invitation of National Bureau of Corruption Prevention of China to establish cooperation and exchange of experience in the area of corruption prevention between two countries from 10-13 October, 2011.

CVC is a Member of the IAACA under which various conferences, workshops and training seminars are held in which officers from the CVC participate.

Anti-corruption training and exchange of knowledge are also part of the BRIC Initiative between Brazil, India, Russia and China.